

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.998/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: Gautam Iron and Steel Trading Company
V/s.
Vijsun Engineers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	S.D. Khati Adv.	Counsel for operational creditor	
2)	Adv. R.S. Kazi	Counsel for Op. Debtor	

ORDER
TCP 998/IBC/NCLT/MB/MAH/2017

- Learned Representatives of both sides are present and stated that a "settlement" is in progress and seeking adjournment.
- Adjourned to **30.10.2017**, by consent.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)
Date : 20.09.2017
ug

Sd/-

M.K. SHRAWAT
Member (Judicial)